

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 15.12.2016

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDEN'T ADVOCATE'S</i>
1	Mr. Gulam Hussain Advocate	S.B. Criminal Misc. Bail Pet No. 10838/2016 Fateh Singh V/S State	Mr. Trilok Joshi	Mr. Pradeep Choudhary
2.	Mr. Manish Sisodia	S.B. Civil Second Appeal No.137/2014 LRS of Puri Bai & Ors. V/s Sh Jain Shwetamber Sangh Pedi & Ors.	Mr. Amit Tatia	Mr. Rajesh Shah
3.	Mr. Dhanpat Choudhary	S.B. Criminal Misc (Pet.) NO. 3271/2016 Brijesh Chouhan & Ors. V/s State & Ors.	Mr. Sushil Bishnoi	Mr. Pradeep Choudhary

CAUSE LIST 16.12.2016

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDEN'T ADVOCATE'S</i>
1	Mr. Baljinder Singh Sandhu Advocate	S.B.' Civil Second Appeal (CSA) No. 18/2001 Ramesh Chandra V/s Smt. Ugam Devi & Ors.	Mr. N. K. Rastogi	Mr. Chandraveer Singh
2.	Mr. Mali Ram Pareek Advocate	S.B. Criminal Misc. (Pet.) No.2669/2016 Aalam Khan & Ors. V/s State & Ors.	Mr. Ravindra Acharya	Mr. Maan Prakash
3.	Mr. Krishna Chandra Sharma Advocate	S.B. Civil Writ No. 7996/2015 Dr. Prabhu Singh Deora V/s Tejendra Singh Deora & Ors.	Mr. Sushil Bishnoi	Mr. Mahesh Khyani

उपसचिव
राज. राज्य विधिक सेवा प्राधिकरण,
जोधपुर

" Help The Needy -- Timely Help May Create History "